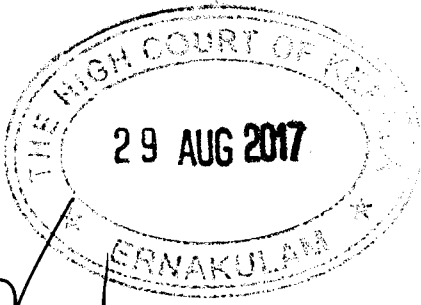


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THE HIGH COURT OF KERALA

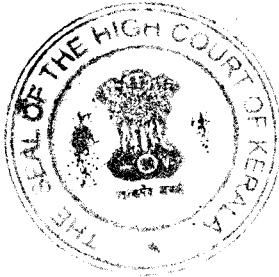
Kochi - 682 031
Dated - 25-08-2017

PROCEEDINGS

Judiciary – Sitting arrangements in the Court of the Judicial Magistrate of First Class (Temporary), Neyyattinkara-orders issued

ORDER NO. B1(A) 62/2017

1. Smt.Anisha S. Panicker, Nyayadhikari, Gram Nyayalaya, Parassala will hold the full additional charge of the Judicial Magistrate of First Class (Temporary), Neyyattinkara until further orders.
2. Shri.Manish D.A, Judicial Magistrate of First Class-I, Neyyattinkara will hand over the additional charge of the Court of the Judicial Magistrate of First Class (Temporary), Neyyattinkara to Smt.Anisha S. Panicker, Nyayadhikari, Gram Nyayalaya, Parassala.
3. The officer at Sl.No.1 is directed to conduct four days sitting in a week in the Court of the Judicial Magistrate of First Class (Temporary), Neyyattinkara.



(By Order)

K Babu
Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
 - The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
 - The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L)
 - The District Judge and Chief Judicial Magistrate of Thiruvananthapuram.
 - The Private Secretary to the Chief Justice, High Court.
 - The Private Secretary to Hon'ble Mr.Justice P.N.Ravindran.
 - Smt.Anisha S. Panicker, Nyayadhikari, Gram Nyayalaya, Parassala.
 - Shri.Manish D.A, Judicial Magistrate of First Class-I, Neyyattinkara.
 - The Judicial Magistrate of First Class Court (Temporary), Neyyattinkara.
 - The Gram Nyayalaya, Parassala.
 - The Confidential Assistants to the Registrars, High Court.
 - The B2(A),B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell & T Section,High Court.(For uploading in the Official Website)
 - ✓ The Kerala Judicial Academy,Athani, Aluva.
 - The Administrative Records Section, High Court (2 copies)
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